

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-209

Appeal- 212/252/ND/2020

New CA-470 /C-V/ND/2020

IN THE MATTER OF:

Ram Prakash Gupta, Ex- Director-Cum-Shareholder (Applause Packaging Private Limited)Applicant

Vs

ROC, NCT of Delhi & Haryana

....Respondent

SECTION

U/s 252

Order delivered on 09.09.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Anand Bajpai for Appellant

For the Respondent

: Ms. Easha for IT Deptt. ; Alok Kumar ROC

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ORDER

Mr.Alok Kumar appeared on behalf of the RoC and seeks time to file reply/report. Appellant is represented by Mr.Anand Bajpai. Ms. Easha appeared for Income tax Department. One week's time is given to RoC and IT Department for filing their reply. Both are directed to file their reply within one week from today after serving an advance copy upon the Ld. Counsel for the appellant failing which the order shall be passed in accordance with the provision of law. No further adjournment will be given on any ground. List the case on 18.09.2020

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)